

| 1 | 2 | 3 |
|---------|-------------------|-----|
| 18. | Sirohi | 1 |
| 19. | Sawai Madhopur | 1 |
| 20. | Tonk ³ | |
| 21. | Udaipur | 2 |
| 22. | Jaisalmer | 46 |
| TOTAL : | | 288 |

Project cycle of CWG, 2010

*217. SHRI VIJAY JAWAHAR LAL DARDA : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether the internally practiced seven-year project cycle was followed for the Commonwealth Games (CWG) 2010, after this prestigious event was awarded to New Delhi in 2003 ;

(b) if so, whether the four-phase approach was actually translated into action from 2004-06 phase one-planning, 2006-08 second phase-creation of infrastructure, and other two phases relating to delivery of the completed projects and holding of trials followed by actual games being played; and

(c) whether the visiting team of the CWG during October, 2009 was not completely satisfied with the ongoing progress despite extra and vigorous efforts by Government ?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (DR. M.S. GILL) : (a) and (b) The Commonwealth Games were allotted to Delhi in 2003 and the creation of Venue design briefs began in 2004.

In addition to the Venue briefs, a comprehensive four phased plan was initially drawn up by the Organizing Committee (OC) according to the established principles, for holding a prestigious multi sports event, which was updated and refined from time to time to meet the challenges of organizing the event.

(c) During the General Assembly of Commonwealth Games Federation (CGF) held in October 2009, delegates visited the various competition venues. There after, it was mentioned in the General Assembly, that though there was some delay, in building the infrastructure for the Games, confidence was expressed, that the venues would be ready in time, for organizing the Commonwealth Games in October, 2010.

Growth rate in country

†*218. SHRI RAJ MOHINDER SINGH MAJITHA : Will the PRIME MINISTER be pleased to state :

†Original notice of the question was received in Hindi

(a) whether it is a fact that service sector's growth rate in the country, during the period ending December 2009, has been higher than the growth rate of corresponding period during the last year;

(b) if so, the facts thereof and the said growth rate in the corresponding period during the year mentioned above and the last year, respectively;

(c) whether it is a fact that the contribution of service sector in country's growth rate is increasing year by year; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY) : (a) and (b) No, Sir. The growth rate of service sector in the country during the period April-December 2009 has been estimated at 7.5% as against the growth rate of 11.2% during the correspondence period of 2008.

(c) and (d) The share of service sector in GDP (at 1999-2000 prices) has increased from 49.7% in 1999-2000 to 57.3% in 2008-09. The details of the share of service sector in GDP along with its major sub-sectors are as under :-

Share of Services Sector in GDP (in%) at constant (1999-2000) Prices

| | 1999- 00 | 2000- 01 | 2001- 02 | 2002- 03 | 2003- 04 | 2004- 05 | 2005- 06 | 2006- 07 | 2007- 08 | 2008- 09 |
|---|-------------|-------------|-------------|-------------|-------------|-------------|-------------|-------------|-------------|-------------|
| Services | | | | | | | | | | |
| Trade, hotels & restaurant | 14.2 | 14.3 | 14.9 | 15.3 | 15.5 | 15.5 | 15.6 | 15.7 | 15.9 | 15.7 |
| Transport, storage & communication | 7.5 | 8.0 | 8.2 | 9.0 | 9.5 | 10.2 | 10.7 | 11.4 | 12.1 | 12.9 |
| Financing, insurance, real estate & business services | 13.1 | 13.0 | 13.2 | 13.7 | 13.4 | 13.5 | 13.8 | 14.3 | 14.6 | 14.8 |
| Community, social & personal services | 14.9 | 15.0 | 14.7 | 14.8 | 14.3 | 14.2 | 13.9 | 13.4 | 13.1 | 13.9 |
| TOTAL : | 49.7 | 50.3 | 51.0 | 52.8 | 52.7 | 53.4 | 54.0 | 54.8 | 55.7 | 57.3 |

Source : Central Statistical Organisation (CSO)

Raising height of Sardar Sarovar Dam

*219. SHRI KANJIBHAI PATEL : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the State Government of Gujarat has been representing since 2006 to the Narmada Control Authority (NCA) to grant permission for further construction of Sardar Sarovar Dam to raise it from 121.92 metre to 138.68 metre;